

Ram Gopal Singh, Chaudhury
Ramapati Singh, Shri
Ramdas Singh, Shri
Ramji Singh, Dr.
Rathor, Dr. Bhagwan Dass
Ravindra Pratap Singh, Shri
Rodrigues, Shri Rudolph
Rothuama, Dr. R.
Sahoo, Shri Ainthu
Sai, Shri Larang
Samantasinhera, Shri Padmacharan
Satya Deo Singh, Shri
Shejwalkar, Shri N. K.
Shrikrishna Singh, Shri
Singh, Dr. B. N.
Somani, Shri Roop Lal
Surendra Bikram, Shri
Swamy, Dr. Subramaniam
Tej Pratap Singh, Shri
Thakur, Shri Aghan Singh
Varma, Shri Ravindra
Verma, Shri R. L. P.
Yadav, Shri Gyaneshwar Prasad
Yadava, Shri Roop Nath Singh
Yadvendra Dutt, Shri
Yuvraj, Shri

MR. CHAIRMAN: Subject to correction, the result* of the division is:

Ayes—34; Noes—63, the amendment is lost.

The motion was negotived.

15.02 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS
TWENTY-SIXTH REPORT

MR. CHAIRMAN: The House will now take up Private Members' Business. Shri Pabitra Mohan Pradhan.

SHRI PABITRA MOHAN PRADHAN (Deogarh): Sir, I beg to move the following:

"That this House do agree with the Twenty-sixth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 15th December, 1978."

MR. CHAIRMAN: The question is:

"That this House do agree with the Twenty-sixth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 15th December, 1978."

The motion was adopted.

15.03 hrs.

RESOLUTION RE: RECLAMATION OF BARREN AND FALLOW LAND FOR DISTRIBUTION TO LANDLESS PERSONS—Contd.

MR. CHAIRMAN: Now the House will have to take up further discussion of the following Resolution moved by Shri Laxmi Narain Nayak on the 24th August, 1978:—

"This House is of opinion that with a view to providing employment to about 7 crore unemployed persons, reclaiming barren and fallow lands and increasing food production in the country, the Central Government should provide necessary financial assistance to State Governments and Union Territories Administrations to form a Land Army which may reclaim about 5 crore acres of barren and fallow land within one year and distribute it among the landless persons after providing irrigation facilities and other inputs".

*The following Members also recorded their votes:

AYES: Shri K. Suryanarayana and Shri B. K. Nair;

NOES: Shri Lalu Oraon, Shri Kailash Prakash, Shri Pabitra Mohan Pradhan and Shri Daulat Ram Saran.